

हिमाचल प्रदेश व पर्यटकों के लिए  
निवास-स्थान

\*१५२. { श्री पद्म देव :  
श्री राज कृष्ण गुप्त :

क्या परिवहन तथा संचार मंत्री यह बताने  
की कृपा करेंगे कि

(क) पर्यटन को प्रोत्साहन देने की  
बीजना के अन्तर्गत हिमाचल प्रदेश में किन-  
किन स्थानों पर कम भाय वाले पर्यटकों के  
लिये निवास स्थान बनाये गये हैं; और

(ख) कितने विश्राम-गृहों में बिस्तारों  
का भी प्रबन्ध किया गया है ?

परिवहन तथा संचार विभाग में राज्य-  
मंत्री (श्री राज बहादुर) : (क) हिमाचल  
प्रदेश में कम भाय वाले पर्यटकों के लिए एक  
विश्राम गृह नारकण्डा में अभी तैयार किया  
जा रहा है ।

(ख) हिमाचल प्रदेश में बहा के सरकारी  
निर्माण विभाग के २५ और बन विभाग  
के ६६ विश्राम गृहों के से सभी विश्राम गृहों  
में जहां भी जगह होती है पर्यटकों को भी  
ठहरने की सुविधा दी जाती है ।

श्री पद्म देव : माननीय मंत्री को यह  
शालूम है कि जो सरकारी विश्रामालय है वह  
इतने छोटे हैं कि उन के अन्दर २, ३ या ४  
व्यक्तियों से ज्यादा एक समय में नहीं हर  
सकते । ऐसी स्थिति में क्या सरकार के  
विचाराधीन कोई ऐसी योजना है जिस से लोग  
प्रोत्साहित होकर वहां विश्रामालय बनाये और  
क्या सरकार इस में उन की कोई सहायता  
करती है ?

श्री राज बहादुर : साम तौर से यह  
अनुभव हुआ है कि जो विश्राम गृह है उन में  
क्याही लोग ठहर सकते हैं, और ठहर जाते हैं ।  
हमारे पास इस तरह की कोई विशेष शिकायतें  
नहीं आई हैं । लेकिन नहरकोटा के लिये, जो  
कि एक पाबुलर जगह है, हमारी एक स्कीम  
विशेष रूप से है और वहां भी इनकम ग्रुप का  
विश्रामगृह तैयार किया जा रहा है ।

श्री कान्तवीरवरः : साम ने कहा कि वह  
जो इनकम ग्रुप के लिये बनाया गया है । मैं  
जानना चाहता हूँ कि प्राय इस का किराया क्या  
सेते हैं ?

श्री राज बहादुर : अभी बन रहा है ।  
जब बन जायगा तो किराया स्टेट गवर्नमेंट  
के मखिरे से तय किया जायेगा ।

श्री पद्म देव : माननीय मंत्री को यह  
शालूम है कि धार्मिक तौर पर श्रीर सौंदर्य के  
लिहाज से रगुका श्रीर रिवालसर यह तो बड़े  
प्रसिद्ध स्थान है । क्या उन में लोगों के ठहरने  
का कोई प्रबन्ध किया गया है ?

श्री राज बहादुर : हमारी योजनायें तीन  
प्रकार की होती हैं । उन में से पक्षी जो विदेशी  
पर्यटकों के सम्बन्ध में होती है, उन का क्लर्क  
केन्द्रीय सरकार देती है । दूसरी उन्ही स्थानों  
पर भारतीय पर्यटकों के सम्बन्ध में होती है ।  
दूसरी किसम की जो योजनायें हैं वह स. ब. वि. स.  
राज्य सरकारों से मखिरे कर के तैयार की  
जाती है । और उनका प्रा. वा. कर्षा राज्य सर-  
कार और प्रा. वा. केन्द्रीय सरकार देती है ।  
यदि इन दो स्थानों के बारे में कोई ऐसी योजना  
प्रायेगी तो उन पर विचार किया जायेगा ।

#### Traffic Deaths in Delhi

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\*170. { श्री D. C. Sharma:  
श्री Sarjoo Pandey:

Will the Minister of Transport and  
Communications be pleased to state:

(a) whether it is a fact that the  
traffic deaths in Delhi have increased  
by 33 per cent;

(b) whether it is also a fact that the  
Delhi roads are not in a position to  
take more traffic; and

(c) if so, the steps taken or pro-  
posed to be taken to meet the  
situation?

The Minister of State in the Minis-  
try of Transport and Communications  
(Shri Raj Bahadur): (a) The number  
of traffic deaths during the first seven  
months of the current financial year

is 37, which is 26 per cent more than the corresponding period during the year 1958-59;

(b) Traffic has increased considerably due to the following reasons:

- (i) due to an increase in the number of vehicles on the road;
- (ii) increase in population;
- (iii) larger size of vehicles coming on the road.

This has caused congestion on some roads in Delhi.

(c) The following remedial measures are being taken by the authorities:

- (1) roads are being widened where necessary;
- (2) separate tracks are being provided for cycles;
- (3) one way traffic is being enforced on some roads;
- (4) foot paths are being provided for pedestrians;
- (5) street lighting arrangements are being improved;
- (6) restrictions on the movement of heavy vehicles in certain congested areas are imposed.

Shri D. C. Sharma: May I know in which areas of Delhi these improvements are being effected, and how long it will take for the whole of Delhi to have the benefit of these improvements?

Shri Raj Bahadur: In the very nature of things, all these measures cannot be taken in all parts of the city. We have got to pick and choose; on the basis of the comparative congestion of traffic experienced at different points. We pick out such roads and streets first, where the number of accidents or the concentration of traffic is the highest, and accordingly formulate our schemes as just now indicated.

Shri Eswara Iyer: May I know whether any steps are being taken to control the frequent and haphazard overtaking by motor vehicles during peak hours?

Shri Raj Bahadur: The traffic police is there, and they are charged with special responsibility to detect such lapses on the part of people moving in vehicles.

Dr. Sushila Nayar: Is the hon. Minister aware that traffic rules are broken right in Connaught Circus, and vehicles are crossing against the red light, and yet nobody is taking any action against them?

Shri Raj Bahadur: I would not vouchsafe that traffic rules are not being broken; they are, of course, being broken, but the traffic police are there. From the statistics that I have got, I find that the number of people who have been hauled up for violating traffic rules has steadily increased, and we have punished some people for breaking such traffic rules etc.

Shri Anthony Pillai: The non-enforcement of traffic regulations in Delhi is a disgrace. May I know what steps are being taken to enforce the rules and regulations properly?

Shri Raj Bahadur: I would not accept the insinuation that there is non-enforcement to a degree that is a disgrace. As a matter of fact, in recent months, definite improvement has been effected so far as the traffic police arrangements are concerned. The traffic police has been strengthened at various places in the city. But let me inform the House that about a year back, we were six years behind the requirements of traffic so far as the strength of the traffic police was concerned. At present, after a degree of strengthening of the traffic police, we are still two and a half years behind the requirements from the point of view of congestion of traffic or volume of traffic that has got to be handled.

Dr. Sushila Nayar: I find that though the traffic police has been strengthened, traffic police on duty are frequently changed, untrained men are put on the traffic duty. May I know what action has been taken to see to it that trained traffic men are put on traffic duty?

**Shri Raj Bahadur:** I have no hesitation in admitting at once that with the increase in the population of the city, the increase in the number of vehicles which is going on at the rate of about ten per cent per annum, and the increase in the number of pedestrians and cyclists there has been an increase in the volume of traffic which is far beyond the increase in the strength of the traffic police and our arrangements for training new recruits. Of course, the training arrangements are there, and we are trying our level best to catch up with the requirements.

**Shri Easwara Iyer:** Has it come to the notice of the hon. Minister that even today there are a number of cycles running about without cycle lights during night time? If so, what steps have been taken for controlling them?

**Shri Raj Bahadur:** There are as many as 3½-4 lakh cycles in Delhi, and it is common experience that many of them are not observing the traffic rules.

**Mr. Speaker:** What steps are being taken to control them?

**Shri Raj Bahadur:** We have increased the traffic police. We try to catch as many of them as we can. We have organised flying squads for that purpose. That is all that we can do.

**Mr. Speaker:** The Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### Accidents on the Ganga Bridge

\*154 { **Fandit D. N. Tiwary:**  
**Shri M. L. Dwivedi:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a large number of accidents have occurred on the Ganga Bridge at Mokarmeh-Semaria Ghat (N.E. Railway) between May and October, 1959;

(b) if so, the number and nature of accidents and the number of persons killed; and

(c) the result of enquiries into these accidents?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) to (c). No. There was only one case, when three persons, a child, and his parents while going on the pathway of the bridge, fell down into the river. The mishap was accidental in nature.

##### Despatch of Telegrams by Mail

\*168. **Shri P. C. Borooah:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that telegrams submitted for transmission at Lucknow are sent by air, like ordinary mail; and

(b) if so, the steps taken or proposed to be taken in the matter?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** (a) A few telegrams are being sent in this manner only when there are prolonged interruptions.

(b) No special steps are proposed to be taken in the matter as overhead telegraph circuits sometimes get interrupted due to storms and other natural hazards.

##### Planting of Trees

\*171. **Shri Ajit Singh Sarhadi:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 346 on the 12th August 1959 and state:

(a) the progress since made in the planting of trees alongside the railway track; and

(b) which Zonal railways have implemented this scheme so far?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Appreciable progress has since been made in planting of trees. About 3½ lac